

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

CIRCULAR

Pursuant to the Hon'ble High Court letter no. 807/CJCMS/DHC/2023, dated 03.05.2023, in respect to update the information on iJuris platform relating to District/Complex-wise Infrastructure, facilities and services, the following direction is issued for necessary information and compliance:-

- All the Judicial Officers holding Courts of Central District, are requested to furnish the desired information on **iJuris Platform** related to their respective courts. The same can be access through the provided links given below.
- The User Manual to fill the above said information can be access through the link:-
<https://delhicourts.nic.in/Circulars/2023/05/12a.pdf>
- All the Judicial Office have to click the following link to fill the desired information.
<https://njdg.ecourts.gov.in/iJuris>
- Any Login related/Technical Problem can be resolved by Computer Branch, Central District, Tis Hazari Court, Delhi.



(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Delhi

19090-190

No. _____/iJuris/Misc/Gaz./2023

Dated, Delhi 20 MAY 2023

Copy forwarded for information and necessary compliance to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers of Central District, Tis Hazari Court, Delhi.
3. The Branch In-charges, Computer Branch, IT Cell, Care-Taking Branch, General Branch, Central District, Tis Hazari Courts, Delhi.
4. The Website Committee, Hindi & English, Central District, Tis Hazari Courts, Delhi to upload the same on website..
5. The P.S. to the undersigned.



Principal District & Sessions Judge (HQs)
Delhi